

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1101
ANSWERED ON:20.08.2007
REGISTERED/ UNREGISTERED SSI UNITS
Reddy Shri Karunakara G.

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a): the number of registered and unregistered industrial units which are operating in Small Scale Industries (SSI) sectors in the country, State-wise;
- (b): whether the Government is contemplating any scheme to make registration mandatory for all the Small Scale Industries operating in the country; and
- (c): if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES (SHRI MAHABIR PRASAD)

- (a): State-wise estimated number of registered and unregistered small scale industrial units operating in the country as on 31st March, 2007 is given in the enclosed Annexure.
- (b) & (c): The erstwhile scheme of SSI Registration, which was non-statutory, has been replaced with Filing of Entrepreneur's Memorandum (EM), as provided in Section 8 of Micro, Small and Medium Enterprises Development Act, 2006. Filing of EM is optional for micro and small enterprises and also for medium service enterprises while it is mandatory for medium manufacturing enterprises. There is no proposal under consideration to make filing of EM by micro and small enterprises compulsory.